


**Cause list Dated: 23-06-2020 in the court of
Senior Civil Judge and JMFC Doddaballapura.**

Sl.No.	Case No.	Stage	Reasons
1	O.S.72/2007	Hearing on I.A.	Since the listed matters are old matters, hence they are listed for hearing.
2	O.S.130/2008	Hearing on I.A.	
3	O.S.141/2008	Hearing on I.A.	
4	O.S.128/2010	Hearing on I.A.	
5	O.S.183/2010	Hearing on I.A.	
6	O.S.09/2011	Hearing on I.A.	
7	O.S.71/2011	Hearing on I.A.	
8	O.S.88/2011	Hearing on I.A.	
9	O.S.152/2011	Hearing on I.A.	
10	O.S.175/2011	Hearing on I.A.	
11	O.S.202/2011	Hearing on I.A.	
12	O.S.332/2013	Hearing on I.A.	
13	O.S.502/2015	Hearing on I.A.	
14	O.S.280/2016	Hearing on I.A.	
15	O.S.426/2018	Hearing on I.A.	
16	O.S.175/2020	Hearing on I.A.	
17	OS.177/2020	Hearing on I.A.	
18	OS.171/2010	For Orders.	
19	FDP.18/2007	Hearing on I.A.	
20	FDP.23/2011	Hearing on I.A.	

Place: Doddaballapura
Date: 22-06-2020


 22-6-2020
 Senior Civil Judge & JMFC
 Doddaballapura

**Cause list Dated: 23-06-2020 in the court of
Addl. Senior Civil Judge and JMFC, Doddaballapura.**

Sl.No.	Case No.	Stage	Reasons
1	O.S.109/2020	Hearing on I.A.	Since the matter is listed for hearing
2	O.S.174/2020	Hearing on I.A.	
3	O.S.176/2020	Hearing on I.A.	

Place: Doddaballapura
Date: 22-06-2020

[Signature]
22-6-2020
c/c Addl. Senior Civil Judge & JMFC
Doddaballapura

IN THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA
Cause List Dated 23.06.2020

MORNING SESSION

Sl. No.	CASE NO.	STAGE	PLAINTIFF / COMPLINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 506/2007	HEARING	MKM	ARN, LMK
2	O.S 58/2008	HEARING	BSK	NHP, RM, SN
3	EX 8/2007	HEARING	BSM	KRN
4	O.S 114/2009	HEARING	LN	DK
5	O.S 346/2009	HEARING	GV	-
6	O.S 72/2010	HEARING	BSM	ANP, MGP
7	O.S. 200/2010	HEARING	AHC	MGV
8	O.S 174/2011	HEARING	RM	ARN
9	O.S 54/2012	HEARING	MGV/GCN	YSR
10	O.S 102/1997	ORDERS	PSP	BKGR/ARN

AFTERNOON SESSION

Sl. No.	CASE NO.	STAGE	PLAINTIFF / COMPLINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 474/2012	HEARING	SN	KS, BK, ARN
2	C.C 941/2013	ARGUMENTS	KM	PS
3	C.C 143/2014	ARGUMENTS	SA	TGV
4	O.S 164/20	HEARING	LS	-
5	O.S 386/2019	HEARING	SRH	DMK
6	O.S 492/2019	JUDGMENT	LS	-
7	O.S 40/2020	ORDERS	AP	RM
8	P.C.R 114/2016	ORDERS	AP	-
9	P.C.R 116/2016	ORDERS	AP	-
10	P.C.R 118/2016	ORDERS	AP	-

Mamatha Shivapuri . 22/6/2020
(MAMATHA SHIVAPUJI)
Addl. Civil Judge & JMFC
Doddaballapura.

NOTE:- All Advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.